NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

CP(IB) No.148/10/HDB//2017
A G P Steels Pvt Ltd
10 of IBC

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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	Songom good hagrand	Com
	ADJOCATE	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Shri Naresh Kumar Sangam, Ld. Counsel for the Petitioner and Sri B.Naga Bhushan, IRP. The IRP is directed to furnish his report by the next date of hearing i.e., on 22-11-2017.

MEMBER (Tech)

MEMBER (Judl)